प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u>
Website : <u>www.rbi.org.in</u>
ई-मेल/email : <u>helpdoc@rbi.org.in</u>





संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

October 25, 2024

Revocation of Certificate of Authorisation of UAE Exchange Centre LLC

The Reserve Bank of India, in exercise of the powers conferred on it under Section 8 of the Payment and Settlement Systems Act, 2007, has revoked the Certificate of Authorisation (CoA) of the below mentioned Payment System Operator (PSO):

Sr.	Entity's	Registered	CoA No. &	Payment	Date of	Reason for
	,			•		
No.	Name	Office	Date	System	Revocati	Revocation
		Address		Authorised	on	
1.	UAE	UAE	No.	Cross border in-	October	Non -
	Exchange	Exchange	16/2009	bound money	10, 2024	compliance
	Centre	Centre LLC,	dated	transfer		with
	LLC	P.O No.	September	operator		regulatory
	(UAEEC)	13304,	30, 2009	(customer to		requirements
		Building of		customer) as		
		Nassar Bin		'Overseas		
		Abdul Latiff		Principal' under		
		Naif Street		the Master		
		Deira,		Direction on		
		Dubai,		Money Transfer		
		UAE		Service Scheme		
				(MTSS Master		
				Direction)		

Following the revocation of CoA, UAEEC cannot transact the business of cross border in-bound money transfer as 'Overseas Principal' under <u>Master Direction on Money Transfer Service Scheme</u>.

Press Release: 2024-2025/1371 (Puneet Pancholy)
Chief General Manager